

Notifications Under Customs Act, 1961

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table

a copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1961 :—

- (1) G.S.R. 287 (E) published in Gazette of India dated the 30th March, 1983 together with an explanatory memorandum extending the validity of Notification No. 198-Customs dated the 2nd August, 1976 upto the 31st March, 1985.
- (2) G.S.R. 293 (E) and 294 (E) published in Gazette of India dated the 31st March, 1983 together with an explanatory memorandum extending the validity of Notification No. 200-Customs dated the 28th September, 1979 and Notification No. 71/83-Customs dated the 1st March, 1983 up to the 30th June, 1983.
- (3) G.S.R. 295 (E) and 296 (E) published in Gazette of India dated the 31st March, 1983 together with an explanatory memorandum extending the validity of Notification No. 179-Customs dated the 22nd August, 1979 and Notification No. 2-Customs 1st January, 1979 dated upto the 30th June, 1983.
- (4) G.S.R. 297 (E) published in Gazette of India dated the 31st March, 1983 together with an explanatory memorandum extending the validity of Notification No. 197-Customs dated the 14th October, 1978 upto the 31st March, 1984.
- (5) G.S.R. 316 (E) published in Gazette of India dated the 5th April, 1983 together with an explanatory memorandum making certain amendment to Notification No. 241/82-Customs dated the 4th November, 1982 so as to rectify certain discrepancies in the latter notification.

- (6) G.S.R. 318 (E) published in Gazette of India dated the 6th April, 1983 together with an explanatory memorandum regarding revised rate of exchange for conversion of Singapore Dollars into Indian Currency or *vice-versa* in supersession of Notification No. 92-Customs dated the 1st April, 1983.

(Placed in Library See No. LT-6356/83)

11.33 Hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Fifty seventh Report

SHRI G. LAKSHMANAN (Madras North): Sir, I beg to present the Fifty-seventh Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported declining trend in women's employment and retrenchment of women employees in several industries

श्रीमती उषा प्रकाश चौधरी (अमरावती): अध्यक्ष महोदय, मैं पटसन कपड़ा जैसे अनेक उद्योगों में महिलाओं के रोजगार की गिरती हुई स्थिति, सरकारी क्षेत्र के कुछ उद्योगों समेत अनेक उद्योगों में महिला कर्मचारियों की छंटनी तथा महिलाओं के रोजगार एवं प्रशिक्षण के लिए अत्यन्त सीमित अवसर उपलब्ध होने के समाचार तथा इस स्थिति को सुधारने की अविलम्ब आवश्यकता की ओर श्रम मंत्री महोदय का ध्यान आकर्षित करना चाहती हूँ।

11.35 Hrs.

(Mr. Deputy Speaker in the Chair)

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL): Government is aware of the apprehension expressed by some women's organisations about the unsatisfactory employment position of women. There was a definite increasing trend in women's employment, bet-